

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-322(ND)/2018

In the matter of:

M/s. Lakshmi Steels

....**Applicant**

Vs.

M/s. Supertech Ltd.

....**Respondent**

Under Section: 9 of IBC, 2016.

Order delivered on 27.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant

: Mr. Gunjan Mittal, Adv.

For the Respondent

: Mr. Vaibhav, (Proxy-counsel)

ORDER

Learned counsel for the applicant and respondent present and states that the matter is almost settled. The draft memo of settlement is being finalised and request for one week time to place the same on record. For further consideration on 06.09.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

